

SPECIAL BENCH

P-103

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/135(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ROHIT PATNI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Deepanjan Dutta Roy, Adv.] For the Financial Creditor

Ms. Sanjana Jha, Adv.]

Ms. Tanvi Luhariwala, Adv.] For the Personal Guarantor

Mr. Anuj Singh, Adv.]

Ms. Shreya Choudhury, Adv.]

Ms. Tripti Agarwal, FCA] For RP

O R D E R

1. Ld. Counsel for the parties present.
2. Last and final opportunity of one week is granted to the Personal Guarantor to file its response to the Report of RP, failing which, right to file response shall stand closed.
3. Post the matter on **10/06/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ